

with Railway quarters at Khurda Road. This includes the staff in the Divisional Headquarters.

(b) 460 additional quarters for class III and 635 additional quarters for class IV staff are required to house all essential staff at this station.

(c) 597 quarters for class III and 956 quarters for class IV staff are at present available at Khudra Road.

(d) Additional quarters to make up the shortage will be progressively built depending upon the funds available every year; in 1967-68; construction of 20 units type I for class III staff and 24 units type I for class IV staff, has been taken up. and

(e) Rs. 1.58 lakhs during 1967-68

Prices of Cloth

1327. Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that in spite of raising 4½ per cent. prices of mill cloth, the mill owners are not satisfied;

(b) whether it is also a fact that the President of the Ahmedabad Mill Association has stated on the 15th April, 1967 that Government should take proper steps in regard to fixation of prices of mill cloth or the textile industry will collapse; and

(c) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Commerce (Shri Shah Qureshi):

(a) Representations have been received from the industry to this effect.

(b) A statement attributed to the President of the Ahmedabad Mill-owners Association, to the effect that the increase was not adequate had also appeared in the Press.

(c) Government are of the view that the 4-1/2 per cent increase in the ex-mill prices of controller varieties of loth, strikes an equitable balance between the increases in the cost of production of such cloth on the one hand, and the paramount need under the existing circumstances, of ensuring supplies of such cloth to the consumer at the lowest possible price.

बजरगज नगर स्टेशन पर यात्रियों की टक्कर

1328. श्री हुसैन बख्श कदमाव:

श्री जगन्नाथ राव कोशी :

क्या रेलवे मंत्री 7 अप्रैल 1967 के प्रतारकित प्रश्न संख्या 771 के सम्बन्ध में यह बनाने की कृपा करेंगे कि :

(क) क्या बजरगज नगर स्टेशन पर दो रेलगाड़ियों की टक्कर के सम्बन्ध में जब ग्ही जांच के बारे में दोषी ड्राइवर के विरुद्ध कोई कार्यवाही की गई है; और

(ख) यदि नहीं, तो इसमें और कितना समय लगने की संभावना है ?

रेलवे मंत्री (श्री जे. नु. पुनावा) :

(क) और (ख) दुर्घटना के लिए जो ड्राइवर जिम्मेदार ठहराया गया उसे नौकरी से हटा दिया गया है।

Stoppage of Mail Trains at Uppala, Kerala

1329. Shri P. Ramamurthy:
Shri A. K. Gopalan:
Shri P. Gopalan:

Will the Minister of Railways be pleased to state:

(a) whether Government have received any mass representation from the people of Uppala (Kerala) and adjoining villages urging the necessity to halt the Mail trains at Uppala, Cannanore District;

(b) whether Government have considered the representation; and

(c) if so, the decision taken in the matter?